Annexure

## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summar claims rec			nary of claims admitted	Amount of contingent	Amount of claims not		Det ails	Remar ks, if any
		No. of claims	Amount	No. of claim s	Amount o f claims admitted	claims	admitted	under verificati on	in Annex ure	
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)	1	2500000	1	2500000	0	0		5	The claim admitted as per Honble NCLT order dated 16
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)								8	

9	Other creditors, if any, (other than financial creditors and operational creditors)							9	
	Total	1	2500000	1	250000	0	0		

### Annexure-1 Name of the corporate debtor Diamond Infraland Developers India Limited Date of commencement of 16 dec 2019; List of creditors as On 20<sup>th</sup> June 2025

List of secured financial creditors belonging to any class of creditors (NO VALID CLAIMS RECEIVED)

Sl.	Name	Details	of claim			<b>Details</b>	of claim			Amount	Amount	Amount	Amount	Remark
No.	of	rece	eived			adm	itted			of	of any	of claim	of claim	s, if any
	Credi t-or			Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting	continge- nt	Mutual dues,	not admitted	under verifica-	
	. 01	receipt		admitted	or claim	by	by	party?	share in	claim	that may be set-off		tion	
						security interest	guarant ee		CoC		DC SCI-OII			
		·												

#### Annexure-2

# Name of the corporate debtor Diamond Infraland Developers India Limited Date of commencement of 16 dec 2019; List of creditors as On $20^{th}$ June 2025

List of unsecured financial creditors belonging to any class of creditors (NO CLAIMS RECIVED )

Sl. No.	Name of cre-	Detai claim re		Det	tails of clain	admitted		Amount of contingent	Amount of any	Amount of claim not a	Amount of claim und	Remarks if any
	ditor		Amount of claim	Nature of claim	Amount covered	Whether related	% of voting share in	claim	mutual dues, that	dmitted	er verifica tion	
			admitted		by guarantee	party?	CoC		may be set-off			

 $Annexure-3\\Name of the corporate debtor Diamond Infraland Developers India Limited Date of commencement of 16 dec 2019; List of creditors as On 20th June 2025$ 

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (NO CLAIMS RECEIVED)

Sl. No.	Name of cre- ditor	claim 1	nils of receive d		Details o	f claim ad	mitted			Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d		Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
											_			

### Annexure – 4 Name of the corporate debtor Diamond Infraland Developers India Limited Date of commencement of 16 dec 2019; List of creditors as On 20<sup>th</sup> June 2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (NO VALID CLAIMS RECEIVED)

Sl. No.	Name	Detai claim re			Detail	s of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
140.	of cre- ditor	Date of	Amount	Amount of claim			Whether related	% of Voting	of conti- ngent claim	any mutual dues, that may be	of claim not admitted	of claim under verification	if any
		receipt		admitted		by guar- antee	party?	share in CoC		set-off			

Annexure – 5 Name of the corporate debtor Diamond Infraland Developers India Limited Date of commencement of 16 dec 2019; List of creditors as On 20<sup>th</sup> June 2025

### List of operational creditors (Workmen) (NO CLAIMS RECEIVED)

Sl. No.	Name of authorised	Name empl		ils of eceived	De	tails of cla	aim admitte	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · · · · · · · · · · · · · · · · ·
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if	gent claim	mutual dues, th at may be set-	under verifica - tion	admitted	
								applicable		off			

	Annexure – 6	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

## **List of operational creditors (Employees)**

Sl. No.	Name of authorised	Name of	Details o			De	tails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	/
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
			AS PER ORDER	2500000	2500000		no	100	0	0	0		ADMITTE D ON COMPLIA NCE OF NCLT ORDER

Annexure – 7
List of operational creditors (Government dues) (NO CLAIMS RECEIVED)

Sl. No.	Details of o	claimant	Deta	ils of eceived	De	etails of cla	aim admitte	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· ·
	Departme nt	receipt				Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	v

Annexure – 8

List of operational creditors (Other than Workmen and Employees and Government Dues) (No Claims received)

Sl. No.	Details or rece			<b>Details</b>	of claim adn	nitted			Amount of contin-	Amount of any		Amount of claim	Remarks, if any
	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	·

 $\label{lem:continuous} Annexure-9$  List of other creditors (Other than financial creditors and operational creditors) (NO CLAIMS RECEIVED)

Sl. No	Name of cre		ails of received			Details of c m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be	not admitted	under verifica- tion	
										set-off			